

Assistance to Orissa Under Centrally Sponsored Schemes

(b) whether any review of achievements has been made; and

(c) if so, the outcome thereof?

*260. SHRI SARAT CHANDRA PATTANAYAK: Will the Minister of AGRICULTURE be pleased to state:

THE MINISTER OF AGRICULTURE (DR. BALRAM JAKHAR): (a) Assistance provided to Orissa under various important Centrally Sponsored Schemes during 1991-92 and 1992-93 is as under:-

(a) the total assistance provided to Orissa under various Centrally Sponsored Schemes during 1991-92 and 1992-93;

(Rs. in lakhs)

Sl. No.	Name of the Scheme	1991-92		1992-93 so far	
		1	2	3	4
1.	Non-overdue cover		50.00		-
2.	Agril. Credit Stabilisation Fund		30.00		-
3.	Establishment and strengthening of farmers Agro-service Centres		6.50		-
4.	Popularisation of Agril. Equipments		10.00		-
5.	Promotion of Agricultural Mechanisation through small tractors		-		12.00
6.	Soil Conservation in the catchment of river Valley Projects		331.52		68.00
7.	Assistance provided by NCDC to promote cooperative development programmes		530.78		471.07
8.	Fisheries Development		418.56		168.44
9.	Extension of Frozen Semen Technology outside Flood Areas		42.64		-
10.	Progeny Testing		4.50		3.40
11.	Establishment of Backyard poultry Production		0.81		-

(Rs. in lakhs)

Sl. No.	Name of the Scheme	1991-92		1992-93 so far	
		3	4	3	4
12.	Financial Assistance to Existing Poultry Corporation/Federation	30.00	-	-	-
13.	Food and Mouth Disease Control Programme	2.40	2.00	2.00	-
14.	Systematic Control of Livestock Diseases	4.00	2.00	2.00	-
15.	Animal Disease Surveillance	1.10	1.25	1.25	-
16.	State Veterinary Councils	0.75	-	-	-
17.	Assistance to State Fodder Seed Production Farms	7.20	-	-	-
18.	Special Livestock Breeding Programme	44.00	2.00	2.00	-
19.	Integrated Sample Surveys for Estimation of Production of Major Live-stock products.	8.50	9.25	9.25	-
20.	Indigenous Breeds of Cattle and Buffalo	3.75	-	-	-
2.1	Carcass Utilisation and by-products Centres	26.00	-	-	-

Sl. No.	Name of the Scheme	(Rs. in lakhs)			
		1991-92	1992-93 so far		
1	2	3	4		
22.	Integrated Piggery Development	3.00	-	-	
23.	Establishment of an Agency for Collection/Reporting of Agricultural Statistics	157.50	92.50	-	
24.	Rinderpest Eradication Programme	78.00	9.75	-	
25.	Integrated Programme for Rice Development	215.70	122.20	-	
26.	Special Food Production Programme (Rice & Millets)	3.00	0.95	-	
27.	Intensive Cotton Development Programme	0.45	2.95	-	
28.	Assistance to Small & Marginal Farmers	161.55	122.22	-	
29.	National Watershed Development Programme	775.00	-	-	
30.	Oilseeds Production Programme	227.90	216.50	-	
31.	National Pulses Development Programme	62.81	34.91	-	
32.	Special Foodgrains Production Programme (Pulses)	35.25	5.75	-	

(b) and (c). The progress of the various Centrally Sponsored Schemes are being monitored/reviewed regularly through periodical progress reports, and in the zonal Meetings/Conferences, held from time to time as well as through field visits by senior officers of the Government of India. As a result of such reviews, improvement/progress in the implementation of these schemes have been made.

[Translation]

Powerloom Service Centres

*261. SHRI NITISH KUMAR:
SHRI SUKDEV PASWAN:

Will the Minister of TEXTILES be pleased to state:

(a) whether the Government proposes to set up powerloom service centres in the country during the Eighth Five Year Plan;

(b) whether the locations of the proposed centres have been selected;

(c) if so, the details thereof;

(d) the criteria for their selection; and

(e) whether any priority has been given to these places where labourers have been rendered jobless owing to the closure of sick textile mills?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) Yes, Sir. The Government proposes to set up 20 Powerloom Service Centres in the country during the VIIIth Five Year Plan.

(b) All the locations of the proposed centres have not been decided as yet. Decision of locations of Powerloom Service Centres is done on yearly basis.

(c) Does not arise.

(d) and (e). The main criteria for deciding location of Powerloom Service Centre is primarily based on the number of powerlooms in the region.

Integrated Handloom Village Development programme

*262. KUMARI VIMLA VERMA: Will the Minister of TEXTILES be pleased to state:

(a) whether the Integrated Handloom Village Development Programme was launched for the development of villages having concentration of handloom weavers;

(b) if so, the results achieved so far;

(c) the number of villages covered under the programme;

(d) whether the Government propose to include more villages under the Programme during the current year; and

(e) if so, the details thereof; statewise?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) Yes, Sir. The Scheme is meant for areas of concentration of handloom weavers having excellent craftsmanship.

(b) The Scheme has been circulated to all the State for preparation of detailed proposals. The guidelines were circulated in November, 1991. It has also been approved for implementation during 1992-93.

(c) Government of India has approved 21 villages/districts for implementation of the Scheme during 1991-92 and 1992-93.

(d) Yes, Sir.

(e) Approval of the Scheme would

depend on receipt of concrete proposals from State Government by Government of India. Government of India has adequate budget proposals to implement another 20 projects during the current year, besides supporting the requirement of funds on on-going projects. The Scheme has been approved for implementation during VIII Plan.

**Self Employment to Educated
Unemployed Youth**

*263. SHRIMATI BHAVNA
CHIKHLIA:
SHRIMATISHEELAGAUTAM:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government have reviewed the Self Employment to Educated Unemployed Youth (SEEUY) programme during the last two years;

(b) if so, the outcome thereof;

(c) the number of application received number of cases where loans have been sanctioned and number of cases where payment has been made under the programme during the above period, statewise;

(d) whether a number of cases for sanctioning loans are still pending for clearance;

(e) if so, the reasons for delay;

(f) whether any complaints have been received by banks in this regard; and

(g) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) to (c). The progress on the flow of credit under various Government sponsored schemes including the scheme for providing Self Employment to Educated Unemployed Youth (SEEUY) is reviewed by the public sector banks, Reserve Bank of India (RBI) and Government periodically. SEEUY scheme is administered by the Development Commissioner, Small Scale Industries in the Ministry of Industry and as such remains under their review and evaluation.

Statewise position regarding the number of loans applications sponsored by the District Industries Centres (DIC) to Banks and the number of cases where loans have been sanctioned by banks under SEEUY Scheme during 1990-91 and 1991-92 is set out in Statement-I. The information about the bankwise disbursements of loans during 1990-91 and 1991-92 is set out in statement -II.

(d) to (g). RBI have reported that the data reporting system does not generate information in the manner asked for. However, all complaints including those relating to non-sanctioning of loans, delay in sanctioned and disbursement of loans by the banks are taken up by RBI and Government with the concerned banks for remedial action.

STATEMENT-I

Sl. No.	Name of State Union Territory	1990-91		1991-92	
		No. of App. Licatloris Sponsored	No. of cases Sanctioned by Banks	No. of App. Licatloris Sponsored	No. of cases Sanctioned by Banks
1	2	3	4	5	6
1.	Andhra Pradesh	1156F	8047	11793	6849
2.	Assam	3465	3067	4246	3480
3.	Bihar	18729	11545	15202	8827
4.	Gujarat	6943	2419	2597	1145
5.	Haryana	4636	2545	4679	2502
6.	Himachal Pradesh	1601	870	1668	937
7.	Jammu And Kashmir	531	236	.	.
8.	Karnataka	9821	5415	9021	4771
9.	Kerala	14222	6249	14654	4980
10.	Madhya Pradesh	16019	6751	18314	7229
11.	Maharashtra	15375	9027	17193	10131